

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.42 OF 2019**

**In the matter of:**

Hasmukh R Patel & Ors

Appellant

Vs

Doloo Tea Company, India Ltd & Ors

Respondent

Mr Debajyoti Bhattacharya, Advocate for appellant.

Mr. Palzer Moktan, Advocate for R1.

Mr. Partha Sil and Mr Tavish B Prasad, Advocates for R13.

**ORDER**

**29.01.2020-** On the joint request of the counsel for the parties, the case is adjourned. Let the matter be fixed on **18.02.2020**.

Interim order to continue till next date of hearing.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr.Ashok Kumar Mishra)**  
**Member (Technical)**

Bm/kam